

**CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH
LUCKNOW**

CONTEMPT PETITION NO. 47/2008

IN

O.A. 166/2007

This, the 24th day of November, 2010

Hon'ble Justice Shri Alok Kumar Singh, Member (J)
Hon'ble Shri S. P. Singh, Member (A)

Ayodhya Prasad aged about 51 years S/o Ram Lal,
R/o Village Suraoon Post Saigar, Tahsil Gauriganj.
District Sultanpur U.P.

Applicant

By Advocate Shri M. A. Siddiqui.

Versus

1. Shri Prakash, General Manager, N. Railway,
Baroda House New Delhi.
2. Shri Chahte Ram DRM N. Railway Hazratganj
Lucknow.
3. Smt. Renu Sharma, Senior D.P.O. N. Railway
DRMk Office Hazratganj Lucknow.
4. Shri Inderjit Verma DSE IV DRM (Engineering)
N. Railway DRM Office Hazratganj Lucknow.

Respondents

By Advocate Shri B.B. Tripathi for Shri M.K. Singh.

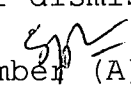
Order (Dictated in Open Court)

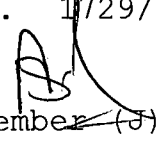
By Hon'ble Justice Shri Alok Kumar Singh, M(J)

Learned counsel for the applicant submits that
compliance has been made by the respondents.

Miscellaneous application Nos. 1727/10 and
1728/10 for condoning delay and taking on record
the compliance report are allowed.

As the compliance has been made, this contempt
petition is disposed of finally and notices are
discharged. Miscellaneous Application No. 1729/10
for dismissal is accordingly allowed.


Member (A)


Member (J)